

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, INDORE

O.A. No. 556/1999

Tuesday, this the 18th day of February, 2003

Hon'ble Shri Justice N. N. Singh, Vice Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

Krishna s/o Titra
Aged 45 years
Gangman under Chief Permanent
Way Inspector, Mahidpur Road
Distt. Ujjain

Applicant

(By Advocate: Shri T.N. Bhatt)

Versus

Union of India represented by:

1. General Manager
W. Railway, HQ Office
Churchgate, Mumbai
2. Divisional Rail Manager
W. Railway, Kota

.. Respondents

(By Advocates: S/Shri Y.I. Mehta, Senior Advocate with H.Y. Mehta)

ORDER (ORAL)

Shri Govindan S. Tampi:

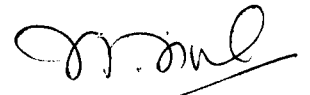
Learned senior counsel for the respondents states that the reliefs prayed for by the applicants in this case have been granted and necessary orders have been issued. Learned counsel for the applicants, however, states that he will have to examine the position.

(2)

2. Keeping in mind the statement made by the respondents' senior counsel, nothing further survives in the OA, which is accordingly dismissed, with liberty to the applicants to come up in another OA, ^{grievance of any 2} ~~if anything~~ survives, if advised in law.

(Govindan S. Tampi)
M (A)

/suni

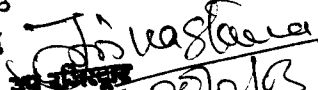


(N. N. Singh)
VC (J)

पृष्ठकन सं ओ/न्या.....जबलपुर, दि.....

प्रतिनिधि अर्जित :-

- (1) सचिव, उच्च न्यायालय न्याय प्रशासन, जबलपुर
 - (2) अध्यक्ष सी, पी 28/03 AN Bhatt के कारंरल Adb. Ratlam
 - (3) प्रवर्ती सी/पी/सी/पी/पी Y. Mehta के कारंरल Indore,
 - (4) अध्यक्ष, पी/पी, जबलपुर न्यायपीठ
- सूचना एवं आवश्यक कार्यवाही हेतु


28/2/03

Issued
On 28.2.03
BS